

Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2005-06 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	16.7	-0.7	58.2	9.9	5.8	0.4	14.7	33.7	2.8	-41.5	–	100.0
2. Bihar	9.3	-12.0	21.0	0.1	9.9	11.9	11.2	-1.0	0.8	57.0	-8.2	100.0
3. Chhattisgarh	-20.1	-25.5	230.7	1.1	-4.5	32.6	27.1	-4.7	-3.6	-0.1	-132.9	100.0
4. Goa	10.9	-3.8	100.2	-1.0	7.9	1.3	-1.2	11.1	2.6	-2.1	-25.8	100.0
5. Gujarat	5.6	12.3	124.8	1.3	4.1	0.5	7.3	-12.1	0.2	6.9	-51.0	100.0
6. Haryana	135.5	-21.0	647.9	15.3	124.2	4.9	55.3	-290.2	15.3	7.0	-594.1	100.0
7. Jharkhand	2.2	-2.7	10.2	12.1	3.1	–	2.7	1.1	-0.4	13.2	58.6	100.0
8. Karnataka	4.5	16.5	107.7	4.6	17.8	4.1	-10.0	14.2	1.1	-0.6	-59.8	100.0
9. Kerala	34.8	0.2	63.4	2.6	1.2	2.8	-0.7	8.9	-0.9	0.7	-13.0	100.0
10. Madhya Pradesh	20.7	-2.1	65.0	10.8	0.0	3.2	13.0	1.3	0.8	-2.6	-10.2	100.0
11. Maharashtra	6.5	-0.2	89.2	1.3	3.3	5.8	8.1	-3.4	-1.0	4.1	-13.7	100.0
12. Orissa	37.3	-192.7	501.1	60.9	487.6	-65.0	53.8	48.8	1.5	5.0	-838.5	100.0
13. Punjab	36.8	-5.1	123.3	-11.9	14.7	7.2	-3.2	0.8	-0.4	-1.9	-60.2	100.0
14. Rajasthan	12.5	5.3	65.9	6.0	26.7	-0.7	8.3	-0.5	-0.3	-2.3	-21.0	100.0
15. Tamil Nadu	53.9	6.2	270.8	18.9	14.6	-3.3	-0.3	48.2	6.1	-25.7	-289.4	100.0
16. Uttar Pradesh	19.9	0.3	66.8	2.3	19.4	31.4	33.1	7.5	1.4	1.4	-83.6	100.0
17. West Bengal	13.2	-2.5	69.3	–	3.0	1.3	-12.9	42.1	-0.1	12.5	-25.9	100.0
II. Special Category												
1. Arunachal Pradesh	111.7	-4.5	41.1	20.5	44.3	3.5	8.3	-35.2	8.5	-41.8	-56.4	100.0
2. Assam	-201.8	12.8	-173.8	-20.1	-108.4	51.8	14.4	77.3	-4.2	7.3	444.8	100.0
3. Himachal Pradesh	59.0	-3.9	111.4	5.0	43.0	1.8	14.3	0.7	16.1	-102.6	-44.7	100.0
4. Jammu and Kashmir	9.6	13.0	37.8	20.3	34.6	6.2	-15.8	0.9	–	-6.7	–	100.0
5. Manipur	69.6	-14.1	47.0	2.0	55.1	3.0	160.9	-27.4	-87.4	–	-108.6	100.0
6. Meghalaya	73.1	-8.2	30.5	7.2	24.8	–	90.3	-5.3	-2.3	2.2	-112.1	100.0
7. Mizoram	25.1	-2.2	6.6	-0.7	24.8	-2.2	-0.6	23.3	17.8	10.2	-2.1	100.0
8. Nagaland	69.9	-4.4	3.6	12.0	1.4	-1.0	-15.0	-9.0	-10.3	19.6	33.1	100.0
9. Sikkim	59.4	-4.0	11.4	10.0	8.7	1.9	2.1	7.5	-37.8	-1.1	42.0	100.0
10. Tripura	108.3	-21.1	180.0	-4.9	63.1	6.5	-9.0	59.5	-37.7	-101.8	-143.0	100.0
11. Uttarakhand	21.5	-1.2	54.2	7.7	5.3	-0.1	10.4	29.7	-11.6	0.9	-16.9	100.0
All States	17.0	–	81.9	4.5	11.6	5.8	8.1	8.8	0.1	–	-37.7	100.0
<i>Memo item:</i>												
1. NCT Delhi	–	67.5	-2,381.5	–	–	–	–	–	–	–	2,414.0	100.0
2. Puducherry	–	96.1	-0.3	–	–	–	–	–	–	–	4.2	100.0

'–': Nil/Negligible.

Note : 1. Same as in Appendix Table 19.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.